

(ख) यदि हां, तो वहां पर क्या बात-चीत हुई और उसका क्या परिणाम निकला ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरार जी देसाई) : (क) जी, हां ।

(ख) यह एक सद्भावना यात्रा थी । यात्रा के दौरान ईरान के प्रधान मंत्री और कुछ अन्य मंत्रियों के साथ बात-चीत करने तथा ईरान के शाह से मुलाकात करने का अवसर भी प्राप्त हुआ था । यह प्रतीत हुआ कि दोनों देशों के बीच विशेष जान और प्रशिक्षण-सुविधाओं का आदान-प्रदान करने की तथा दोनों देशों के सरकारी और गैर-सरकारी क्षेत्रों के सहयोग से कुछ प्रायोजनाएं चलाने की अच्छी संभावनाएं हैं । इनकी जांच, परस्पर स्वीकार्य प्राथमिकताओं और उनके क्रम के अनुसार की जायगी । आशा है कि दोनों देशों की मित्रता, जो पहले से ही मौजूद है, इस यात्रा से और अधिक दृढ़ हो गयी है ।

Korba Fertilizer Plant

1349. SHRI S. R. DAMANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the amount so far spent on the Korba Fertilizer Project scheme to make it naphtha-based; and

(b) the expenditure likely to be incurred to make it coal-based as recently decided and the resultant loss thereby?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) and (b). No expenditure has been incurred to make Korba Fertilizer Project Scheme naphtha-based. A feasibility report prepared by the Fertilizer Corporation of India for the establishment of a coal-based fertilizer plant at Korba which was under scrutiny by a Committee of Directors

of the Corporation is expected to come for consideration before the full Board shortly. Government will consider the matter on receipt of the recommendations of the Board of Directors. The question of incurring any loss in this respect, therefore, does not arise.

Setting up of a New Oil Refinery near Delhi

1350. SHRI MAHANT DIGVIJAI NATH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a new Oil Refinery is proposed to be located nearabout Delhi during the Fourth Five-Year Plan;

(b) if so, whether the Refinery will be an independent one or merely an extension of the Baraun-Kanpur pipe line;

(c) whether it is also a fact that the Indian Oil Corporation is pressing for a pipeline from Baroda to Delhi;

(d) if so the estimated capacity of the refinery; and

(e) the extent to which it will meet the demand of North India?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH):

(a) No, Sir.

(b), (d) and (e). Do not arise.

(c) The feasibility of such a pipeline is under examination in the Indian Oil Corporation.

Public undertakings

1351. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:

(a) whether the Indian National Trade Union Congress in a resolution has urged the Central Government to

appoint a high-powered tripartite committee to go into all aspects of the public sector undertakings in the country; and

(b) If so, Government's reaction thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The suggestion is under examination by Government.

International Monetary Fund

1352. SHRI RABI RAY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the International Monetary Fund has approved of a policy to create a new international money; and

(b) if so, the details thereof and its impact on the Indian monetary system?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The International Monetary Fund proposes to set up a facility based on Special Drawing Rights in the Fund, to meet the need, as and when it arises, for a supplement to existing international reserve assets.

(b) The Scheme involves the allocation to participating members of the International Monetary Fund of Special Drawing Rights on an uniform basis in proportion to their quotas in the Fund. Participants can use the Special Drawing Rights to obtain convertible currency from other participants designated by the Fund. Such use of Special Drawing Rights can be made for meeting balance of payments needs and should be restricted to 70 per cent of the average net cumulative allocation made to a participant over a five year period.

Under the Special Drawing Rights Scheme, India will be eligible for a

share of 3:75 per cent of the total allocation of Special Drawing Rights, and out of that share 70 per cent can be converted into foreign exchange which then can be used to meet balance of payments needs.

French-Polish offer re. Haldia Fertilizer Plant

1353. SHRI RABI RAY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a French-Polish offer has attained a concrete business proposition so far as the Haldia fertilizer plant is concerned:

(b) if so, whether the final round of negotiations has been concluded; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMIAH): (a) and (b). Not yet.

(c) Does not arise.

Oil find at Galeki in Assam

1354. SHRI D. C. SHARMA: SHRI BENI SHANKER SHARMA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Commission has struck oil at Galeki in Assam recently;

(b) whether any qualitative and quantitative analysis has been made there; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMIAH): (a) An indication of the presence of